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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 15/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.02.2018</u>

Name of the Company:

Vinay Securities Pvt. Ltd.

Rajal Securities Pvt. Ltd. Ablaze Infotech Pvt. Ltd. Shakti Irrigation India Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S. GODZAWACA ADVOCATE APPLICANTS

APPLICANTS Mullimente

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ORDER

Learned Advocate Mr. Pavan Godiawala present for Applicants.

Learned Counsel for Applicants requested for some time to file chartered accountant certificate regarding shareholders in all the four companies.

List the matter on 16.02.2018.

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MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of February, 2018.